

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.P.No.16/241/HDB/2016
NAME OF THE COMPANY	Sai Annapurna Bio-Proteins Private Limited
NAME OF THE APPLICANT/PETITIONER	Vemuri Krishna Prasad
NAME OF THE RESPONDENT(S)	Sai Annapurna Bio-Proteins Private Limited & 12 others
UNDER SECTION	241

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Saivihari	Counsel Petitioner	9010613275	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao Sr. Counsel RI-4	Sr. Adv -Advocate	9966622805	[Signature]

Heard Shri TVP Sai Vihari, Learned Counsel for the Petitioner and Shri R. Raghunandan Rao, Learned Senior Counsel for the Respondent.

At the request of the Learned Counsel for the Petitioner, post the case on 27.11.2017.

[Signature]  
Member (T)

[Signature]  
Member (J)